

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.01.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 192 of 2021	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor	Sumesh Dhawan	Ranjana Roy Gawai Vineet Kumar Pervinder
2.	Comp. App. (AT) (Ins) No. 884 of 2021 & I.A. No. 2568-2569 of 2021	Mukul Somany Vs. DBS Bank Ltd. & Anr.	Sonia Dube	Siddhant kant Suhani Dwivedi Moulshree Shukla Vikram Wadehra-R1 Kiran Sharma

For Directions

3.	Comp. App. (AT) (Ins) No. 167 of 2021	AGC Networks Ltd. Vs. Reliance Capital Ltd. & Ors.	Tabrez Malawat	Pranjit Bhattacharya-R1 Abhishek Nanda-R4
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For Admission (Fresh Cases)

4.	Comp. App. (AT) No. 12 of 2022	Utsav Carriers Pvt. Ltd. & Ors. Vs. Vicky Garg and Anr.	Gagan Gupta	
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For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 1359 of 2019	Abhishek Soin Vs. State Bank of India & Ors	Rohit Suri	Sangeeta Singh-R1 Abhishek Anand-RP
6.	Comp. App. (AT) (Ins) No. 339 of 2021	Howrah Mills Company Ltd. Vs. JM Financial Asset Reconstruction Company Ltd.	Hasan Murtaza	Smriti Churiwal Utsav Mukherjee Jaiveer Kant
7.	Comp. App. (AT) (Ins) No. 459 of 2021	Kuldeep Enterprises Vs. ABG Shipyard Ltd. & Anr.	Mohnish Nirwan	Abhishek Sharma-R1 & R2 Amruta Modak

8.	Comp. App. (AT) (Ins) No. 512 of 2021	Anita Jindal Vs. Jindal Buildtech Pvt. Ltd. & Anr.	Himanshu Satija	Himanshu Yadav -R2
9.	Comp. App. (AT) (Ins) No. 543 of 2021	IDBI Bank Ltd. Vs. Indian Oil Corporation Ltd. & Anr.	Meera Murli	Amit Meharia Abhinash Agarwal Ankit Meharia-R1 Sunil Fernandes Raghav Chadha-R2
10.	Comp. App. (AT) No. 72 of 2021	Girdhari Lal Arora Vs. Union of India Through Secretary Ministry of Corporate Affairs, New Delhi & Anr.	Ketan Madan	
11.	Comp. App. (AT) No. 104 of 2021 & I.A. No. 2226 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors.	Kumar Shashank	Kunal Mimani Kunal Vajani Ketul Hansraj-R1, R4 & R5 Chetan Kapadia-R2 Shikhar Khare-R3 Yash Momaya-R2 & R3

For Hearing

12.	Comp. App. (AT) (Ins) No. 1294 of 2019	Balaji Associates Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1308 of 2019	Shree Padmalaya Petroleum Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1310 of 2019	Zenith Infrastructure Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
15.	Comp. App (AT) (Ins) No. 1311 of 2019	Pest Control Ideal Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
16.	Comp. App (AT) (Ins) No. 1312 of 2019	Jai Lahari Enterprises Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
17.	Comp. App (AT) (Ins) No. 1313 of 2019	NKS Infra & Contract Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi

18.	Comp. App (AT) (Ins) No. 1315 of 2019	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
19.	Comp. App (AT) (Ins) No. 1316 of 2019	Scop Infrastructure and Company Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
20.	Comp. App (AT) (Ins) No. 1317 of 2019	M.N. Patil Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
21.	Comp. App (AT) (Ins) No. 1319 of 2019	Patel Erectors. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
22.	Comp. App (AT) (Ins) No. 1320 of 2019	Krishna Construction Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
23.	Comp. App (AT) (Ins) No. 1321 of 2019	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
24.	Comp. App (AT) (Ins) No. 1322 of 2019	Vinod Maniyar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
25.	Comp. App (AT) (Ins) No. 1323 of 2019	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
26.	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Sunil Fernandes-R1 Sujoy Datta Sandhya Iyer-R2 Prastut Dalvi-R4

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By order of Hon'ble Chairperson

-sd/-
Registrar